

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 730/2015
In
OA No. 4185/2012

New Delhi this the 05th day of September, 2016

Hon'ble Mr. Justice L.N.Mittal, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

1. Suresh Chander Sharma
s/o Sh. Karan Singh Sharma
r/o H. No. 18, Gudwalon Ki Dharamsala,
Yamuna Bazar, Delhi-110006
2. Dhanesh Chand
c/o Shri Om Prakash Agarwal,
H.No. WZ/3126, Mahendra Park,
Rani Bagh, New Delhi-110034.
3. Shri Ram Lal
s/o Shri Attar Singh
r/o H.No. 9/3159, Dharampura,
Gandhinagar, Delhi-110031.Applicants.

(By Advocate: Shri R.P.Sharma)

Versus

1. Ms. Kaveri Banerjee,
Secretary, Dept. Of Posts,
Dak Bhawan, Sansad Marg
New Delhi -110001.
2. Shri Vasu Mitra
The Chief Post Master General (CPMG)
Meghdoot Bhawan, Link Road,
New Delhi-110001.Respondents.

(By Advocate: Ms Anupma Bansal)

(CP No. 730/2015)

(2)

O R D E R (ORAL)

Justice L.N.Mittal:

Counsel for respondents has produced a letter of Shri Ashwani Bhardwaj, Advocate stating that the Hon'ble High Court in Writ Petition (c) No.7757/2016 filed against the order of this Tribunal has stayed the order of the Tribunal vide order dated 02.09.2016.

2. In view of the aforesaid, the instant Contempt Petition is disposed of at this stage and notices issued to the respondents stand discharged presently with liberty to the applicants to get the Contempt Petition revived after vacation of interim stay order or the Writ Petition is decided.

(Shekhar Agarwal)
Member (A)

(Justice L.N.Mittal)
Member (J)

/kdr/